IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / ~~MA / RA / CP~~ NO. 628 OF 20 07

Applicant/s Chowdhary Lal **Respdts.** U.O.I. & ors.

Advocate for Applicant/s Sh. R.C. Upadhyay Advocate for Respondent/s Sh. P.N. Rai

Notes of the Registry	Orders of the Tribunal Sheet No. 6
	27.1.2009 Hon. Mr. A.K. Gaur, J.M. Hon. Mr. S.N. Shukla, A.M. None appears for the applicant, even in the revised call. Shri P.N. Rai, is present for the Respondents. The OA is dismissed in default and for non-prosecution. A.M. J.M.

Contd. On Sheet No.____